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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/147/230/HDB/2017
NAME OF THE COMPANY	ECap Equities Limited
NAME OF THE PETITIONER(S)	ECap Equities Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. RAVINDRA	Advocate	ravi.ankamlaw@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Mr. A. Ravindra learned counsel for the petitioner.

Orders reserved. The counsel is directed to follow up with RD for issuing reminder letter to Income Tax Authority at the earliest.


Member (Technical)


Member (Judicial)